

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1936/2014
MA No.2214/2014
MA No.4104/2014
MA No.1655/2014
MA No.2308/2014

New Delhi this the 22nd September, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

1. Sandeep S/o Sh. Rajpal Singh
Aged about 20 years
R/o A-45, Karan Vihar,
Part-III, Kirari, Suleman Nagar,
Delhi-84.
2. Anil Kumar S/o Sh. Madan Singh
Aged about 30 years
R/o G-46, Gulshan Park,
Nangloi, Delhi-41.
3. Arjun S/o Sh. Bhola Ram
Aged about 23 years
R/o B-44, Gaurav Nagar,
Kirari, Prem Nagar,
Delhi-84.
4. Gaurav S/o Sh. Purushottam Lal,
Aged about 25 years
R/o 16/128, Najafgarh Road,
Bahadurgarh, Haryana. ...Applicants.

(By Advocate: None)

Versus

1. Union of India
Ministry of Defence,
Through Secretary,
Government of India, North Block,
New Delhi-110011.

2. Secretary, Govt. of India
Ministry of personnel, Public Grievances,
and Pension, (Administrative Reform),
Department of Personnel & Training,
Government of India, North Block,
New Delhi-110011.

(OA No.1936/2014)

(2)

3. The Commandant,
Ordnance Depot,
Shakurbasti, Delhi-110056. ...Respondents.

(By Advocate: Shri Ashok Kumar)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called twice. None appears for the applicants. It is seen that there was also no representation on behalf of the applicants on 05.01.2015, 26.03.2015, 25.05.2015 and 10.08.2015. It is apparent that the applicants have lost interest in pursuing their case and, therefore, the case is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/

